

Annexure -1  
Government of Goa  
Office of the Commissioner Labour & Employment  
**Regional Employment Exchange**  
4<sup>th</sup> Floor, Shram Shakti Bhavan, Patto Plaza,  
Panaji Goa.403 001.

Phone No:- 0832 - 2437276

email:- dir-empl.goa@nic.in

No: 429/EE/EMI/2024/ 656

Dated: 22/05/2024

**SHOW CAUSE NOTICE**

This is in response to your vacancies circulated through Social Media (copy enclosed), in regards to following posts;

1. Quality Assurance- Officer/ Executive
2. Quality Control- Officer
3. Microbiology- Officer
4. Production- Executive / Officer/ Associates

In this connection, it is to bring to your notice that you have failed to notify the vacancies in Employment Exchange in contravention of sub section (1) or sub section (2) of section 4 of the Employment Exchange (Compulsory Notification of Vacancies) Act 1959 and rules framed thereunder.

In the news item it is alleged that this is a deliberate attempt to avoid hiring Goans. Therefore, the following information is also sought from the General Manager, Indoco (Plant II), Verna Salcete Goa.

1. As to why interview for above position were not held in Goa State so as to give opportunity to local Goans.
2. Whether interviews were held in Goa for above posts and how many Goan candidates had applied and appeared for these interviews and further how many local Goans have got employed and if not the reason thereof;

In view of above, you are hereby required to reply to this show cause notice within a period of seven days from the date of receipt of this notice failing which further action will be initiated against your establishment.

  
( Dr. Levinson Martins )  
Commissioner  
Labour & Employment

Encl:- As above

To,

The General Manager,  
Indoco (Pant II), Plot No L 32,33,34,  
Verna Industrial Estate, Verna, Goa 403722.

Copy to:-

1. The Deputy Labour Commissioner, South Margao with the direction to serve the notice to the concerned for compliance.

Received  
D/Copy 22/05/2024  
10:30 am